

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:681
ANSWERED ON:25.02.2009
CORRUPTION CASES IN SECL AND WCL
Khairi Shri Chandrakant Bhaurao

Will the Minister of COAL be pleased to state:

(a) The current status of investigation/inquiry being conducted by CBI regarding corruption cases in respect of South Eastern Coalfields Limited (SECL) and Western Coalfields Limited (WCL); and

(b) the findings of the inquiry along with the action taken by the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI SANTOSH BAGRODIA)

(a) & (b): As per information furnished by Coal India Limited (CIL), there are 10 cases in SECL and 42 cases in WCL registered by CBI. In one case the accused has been exonerated by the court. Out of remaining 51 cases, 41 cases are pending in various courts and 10 cases are being investigated by CBI.

The findings of CBI in these cases in brief are as under:

Sl. No	Findings	No. of cases		
		SECL	WCL	Total

1	Demand and acceptance of illegal gratification	03	22	25
2	Irregularities in award of contract	00	09	09
3	Possession of disproportionate assets	03	04	07
4	others	04	07	11